

### Stateless Persons of Indian Origin in Ceylon

\*912. { Shri Maheswar Naik:  
Shri Vasudevan Nair:  
Shri P. R. Chakraverti:

Will the Prime Minister be pleased to state:

(a) whether Ceylonese Government have agreed to hold talks with Government of India at official level on the question of Stateless persons of Indian origin in Ceylon;

(b) if so, whether a date has been agreed upon;

(c) the number of people of Indian origin now residing in that country and how many out of them have so far been granted Ceylonese citizenship rights; and

(d) the policy of the Government of India in regard to the future of those people of Indian Origin who have been rendered Stateless?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) The Government of Ceylon have not yet approached the Government of India for discussions at official level on this question.

(b) Does not arise.

(c) No accurate statistics regarding the number of people of Indian origin now residing in Ceylon are available. The number of those who have been registered as Ceylonese citizens upto the end of February 1962 is 1,32,312.

(d) The Government of India are of the opinion that this matter should be discussed with the Government of Ceylon and settled in agreement with them.

### Headquarters of Naga Hostiles

\*913. { Shri D. C. Sharma:  
Shri Bhagwat Jha Azad:

Will the Prime Minister be pleased to state:

(a) whether the Headquarters of Naga hostiles was captured by Security

Forces during their recent operations in Nagaland; and

(b) if so, the number of persons arrested in the operations, the ammunition and properties captured and the details of the documents seized?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** This question will be answered subsequently by the Minister of Defence.

### Revision of Third Plan Allocations

\*452. Shri Harish Chandra Mathur: Will the Minister of Planning be pleased to state:

(a) whether Third Plan allocations in respect of coal, oil, power and transport have been revised; and

(b) if so, the up-to-date position?

**The Minister of Planning and Labour and Employment (Shri G. Nanda):** (a) and (b). Financial allocations have not been revised so far.

### SHORT NOTICE QUESTION

वीर अर्जुन प्रैस, दिल्ली के कामगरों द्वारा हड़ताल

S.N.Q. No. 10.

श्री राम सेवक यादव : क्या श्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वीर अर्जुन प्रैस, दिल्ली के २५ कम्पोजिटरो और मशीन मैनों ने २५ अप्रैल, १९६२ से हड़ताल कर रखी है ;

(ख) यदि हां, तो इसके क्या कारण है ;

(ग) क्या उनकी यूनियन ने अपनी मांगों को नियमानुसार पूरा कराने के लिये सम्बन्धित अधिकारियों के सामने अपना मामला रखा था ; और

(घ) यदि हां, तो उस पर क्या कार्यवाही की गई है ?

श्रम और रोजगार मंत्रालय में श्रम मंत्री (श्री हाथी) : (क) से (घ). प्रैस के मैनेजमेंट